

**NOTIFICATION**

Dated Guwahati the 10<sup>th</sup> day of June, 2014

No. HC.VII-71/2014/3713/A. In the interest of administration, Shri Kamal Mahanta, Sheristadar, attached to the office of the Munsiff, Sonitpur, Tezpur is transferred as Upper Division Assistant in the office of the District and Sessions Judge, Kamrup at Amingaon, against available vacant post in the said establishment.

Shri Kamal Mahanta will join his new place of posting immediately.

(N.B. The seniority of Shri Kamal Mahanta will be decided by the District and Sessions Judge, Kamrup at Amingaon on the basis of his initial date of joining in the service. Further, the concerned employee will not be entitled to claim T.A. and D.A. as the transfer is made on his request.)

*Sd/- Sanjay Hazarika,*  
**JOINT REGISTRAR (VIGILANCE)**

Memo No. HC.VII-71/2014/3714-25/A.

Dated 10-06-2014

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, Sonitpur, Tezpur.  
(He is requested to release Shri Kamal Mahanta, Sheristadar to enable him to join his new place of posting within 15 days of publication of this notification.)
4. The District and Sessions Judge, Kamrup at Amingaon for information and necessary action.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
7. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
8. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
Gauhati High Court, Guwahati
9. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
10. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Judicial.)/  
Registrar (Administration), Gauhati High Court, Guwahati
11. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan,  
Guwahati for publication of the Notification in the Assam Gazette.
12. Shri Kamal Mahanta, Sheristadar, Office of the Munsiff, Sonitpur, Tezpur.

  
**JOINT REGISTRAR (VIGILANCE)**